

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23483/2025 BLAPL/8145/2025	RONI JAY KUMAR JHA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000024/2025
2	D-BLAPL/23498/2025 BLAPL/8146/2025	NILAKANTHA SETHI VS STATE OF ODISHA	SATYA RANJAN SWAIN VS	//0 SPECIAL JUDGE, PURI(Puri) Spl/0000079/2025
3	D-BLAPL/23397/2025 BLAPL/8147/2025	LAKHWINDER SINGH VS STATE OF ODISHA	SANJUKTA MUNDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000001/2025
4	D-BLAPL/23398/2025 BLAPL/8148/2025	NARAYAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /181 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0000490/2025
5	D-BLAPL/23466/2025 BLAPL/8149/2025	ALEKH BADHAI @ ALEKHA BADHAI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /139 /2022 A.D.J,PATNAGARH(Balangir) SC/0000007/2023
6	D-BLAPL/23404/2025 BLAPL/8150/2025	UMESH PATOLE VS STATE OF ODISHA	DINESH RAY VS	CUTTACK SADAR /521 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001039/2025
7	D-BLAPL/22956/2025 BLAPL/8151/2025	ISWAR DIARI VS STATE OF ODISHA	M. BALAJI RAO VS	BOIPARIGUDA /72 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000020/2024
8	D-BLAPL/23112/2025 BLAPL/8152/2025	ANAL KUMAR RAO @ A. KUMAR RAO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 S.D.J.M.,BHUBANESWAR(Khordha) 2(C)CC/0000006/2025
9	D-BLAPL/23219/2025 BLAPL/8153/2025	MANAS RANJAN CHOUDHURY @ LULU VS STATE OF ODISHA	RAJJEET ROY VS	KHURDA MODEL /261 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000321/2025
10	D-BLAPL/23515/2025 BLAPL/8154/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BELLAGUNTHA /114 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAPUR GR/0000358/2025
11	D-BLAPL/23183/2025 BLAPL/8155/2025	VIVEKANANDA YADAV VS STATE OF ODISHA	MOHAN BAG VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0001174/2024

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12	D-BLAPL/23284/2025 BLAPL/8156/2025	KUNU HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /46 /2025 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000024/2025
13	D-BLAPL/23555/2025 BLAPL/8157/2025	AFSAR VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /177 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000461/2025
14	D-BLAPL/23554/2025 BLAPL/8158/2025	MAHIR @ MAYNK CHAUDHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /172 /2025 J.M.F.C.,AUL(Kendrapara) GR/0000436/2025
15	D-BLAPL/23587/2025 BLAPL/8159/2025	RAJA KISHORE JENA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	CUTTACK VIGILANCE /9 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR GR/0000025/2025
16	D-BLAPL/23334/2025 BLAPL/8160/2025	RAJA KISHORE @ RAJA BISWAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	NACHUNI /29 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000048/2025
17	D-BLAPL/23556/2025 BLAPL/8161/2025	KALIPADA SARANGI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000015/2025
18	D-BLAPL/23018/2025 BLAPL/8162/2025	RANJAN KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000010/2025
19	D-BLAPL/23459/2025 BLAPL/8163/2025	D.TRINATH PATRA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	RAMBHA (KHALLIKOTE) /583 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE GR/0001654/2025
20	D-BLAPL/22953/2025 BLAPL/8164/2025	UMESH CHANDRA SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	MALGODOWN /165 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000586/2025
21	D-CMP/31016/2025 CMP/1176/2025	CHITARANJAN @ CHITTA RANJAN HARICHANDAN VS PRADYUMNA BISWAL	LALITENDU MISHRA VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000332/2020
22	D-CMP/30973/2025 CMP/1177/2025	MANOJ KUMAR SAHOO VS PRATIMA PRASAD KESHARI	SUDEEPTA KUMAR SINGH VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000084/2024
23	D-CMP/29637/2025	MASJIG E AHLE HADEES	KISHORE KUMAR MISHRA	//

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	CMP/1178/2025	VS MD. ANIS KHAN	VS	CIVIL JUDGE (JD),BERHAMPUR(Ganjam) CS/0000026/2022
24	D-CMP/29600/2025 CMP/1179/2025	SADANANDA PARIDA VS SRIDHARA PALAI	DILLIP KUMAR MOHAPATRA VS	// CIVIL JUDGE(JD),BASUDEVPUR(Bhadrak)
25	D-CMP/30522/2025 CMP/1180/2025	SUNIL KUMAR MEHER VS SATYA NARAYAN SABAT	DHANANJAYA MUND VS	// 1ST ADDL CIVIL JUDGE(SD), BERHAMPUR
26	D-CMP/30814/2025 CMP/1181/2025	PADMANAVA MUDRA VS JAYA KRUSHNA@GOPAL MUDRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),NIMAPARA(Puri)
27	D-CMP/30824/2025 CMP/1182/2025	SUKANTA KUMAR BISI VS ARPITA HOU	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur)
28	D-CMP/30943/2025 CMP/1183/2025	BABLOO SINGH VS THE GENERAL MANAGER, MCL, JHARSUGUDA	SACHIDANANDA SAHOO VS	// SR CIVIL JUDGE (COMMERCIAL COURT)
29	D-CMP/30900/2025 CMP/1184/2025	SANYASI CHARAN DAS VS SUDHANSHU SEKHAR DAS	JAYANTA KUMAR MAJHI VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar)
30	D-CMP/11290/2025 CMP/1185/2025	MADHUSUDAN MAJHI VS KHIROD MAJHI	PARESH KUMAR MOHANTY VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghpur)
31	D-CMP/30810/2025 CMP/1186/2025	ULLASH KUMARI BEHERA VS ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	AMIT PRASAD BOSE VS	// 1ST A.D.J., CUTTACK(Cuttack)
32	D-CMP/30957/2025 CMP/1187/2025	SIBANI BEHERA VS KANAKALATA SAHOO	NARAYAN PRASAD PARIJA VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK
33	D-CMP/31011/2025 CMP/1188/2025	PRATAP CHANDRA BEHERA VS PAWAN KUMAR SULTANIA	SUSANTA KUMAR JETHY VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsuguda)
34	D-CMP/31021/2025 CMP/1189/2025	LAXMIDEVI AGARWAL VS	HIMANSHU SEKHAR MISHRA VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir)

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35	D-CMP/30325/2025 CMP/1190/2025	STATE OF ODISHA DHRUV AGARWAL VS SEBATI TRIPATHY	MALAYA KUMAR MISHRA VS	CS/0000012/2018 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
36	D-CONTC/30938/2025 CONTC/3655/2025	PRAKASH KUMAR BHUYAN VS SHALINI PANDIT,IAS	ADV. VS	EP/0000360/2023 // ()
37	D-CONTC/30939/2025 CONTC/3656/2025	DURYODHAN BEHERA VS BIRENDRA KORKORA,IAS	ADV. VS	// () //
38	D-CONTC/30983/2025 CONTC/3657/2025	BANALATA MISHRA VS AMULYA KUMAR PRADHAN,D.E.O,SUNDARGARH	ADV. VS	// () //
39	D-CONTC/30989/2025 CONTC/3658/2025	LAMBODAR BEHERA VS SHALINI PANDIT,IAS	ADV. VS	// () //
40	D-CONTC/30992/2025 CONTC/3659/2025	SULOCHANA ROUT VS SHALINI PANDIT,IAS	ADV. VS	// () //
41	D-CONTC/30995/2025 CONTC/3660/2025	SURENDRA PODDAR VS ASHOK MISHRA,ASST. COMMNR.,SAMBALPUR MUNICIPAL CORPORATION	ABHAY KHANDELWAL VS	// () //
42	D-CONTC/31029/2025 CONTC/3661/2025	MANJULA NAYAK VS ANU GARG,IAS	ADV. VS	// () //
43	D-CONTC/31031/2025 CONTC/3662/2025	LAXMIDHAR NAIK VS ANU GARG,IAS	ADV. VS	// () //
44	D-CONTC/31039/2025 CONTC/3663/2025	ASHOK KUMAR SETHI VS SATYABRATA SAHU,IAS	ADV. VS	// () //
45	D-CONTC/31045/2025 CONTC/3664/2025	SUBHASHREE SUBHASHMITA SUBUDHI VS ARABINDA PADHI,IAS	ADV. VS	// () //

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46	D-CONTC/19699/2025 CONTC/3665/2025	MUKESH KUMAR PRADHAN VS DEBADUTTA PANDA,SETTLEMENT OFFICER, GANJAM KORAPUT MAJOR SETTLEMENT	DR. SIMANCHALLA RANJIT VS	// 0
47	D-CONTC/30503/2025 CONTC/3666/2025	SUKANTA KUMAR MOHARANA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0
48	D-CONTC/30504/2025 CONTC/3667/2025	BHAGABAN PANDA VS AMITENDRA NATH SINHA,IPS	ADV. VS	// 0
49	D-CONTC/30918/2025 CONTC/3668/2025	JYOTIRMAYEE MAHAPATRA VS ANU GARG,COMMNR.-CUM-SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT., ODISHA	ADV. VS	// 0
50	D-CONTC/31034/2025 CONTC/3669/2025	FARID KHAN VS USHA PADHEE,IAS	ADV. VS	// 0
51	D-CONTC/31041/2025 CONTC/3670/2025	SNIGDHA DASH VS ARABINDA PADHI,IAS	ADV. VS	// 0
52	D-CONTC/31054/2025 CONTC/3671/2025	BALABATI PRADHAN VS SURYAWANSHI MAYUR VIKAS,COLLECTOR,BALASORE	SHASHANKA SEKHAR PATRA VS	// 0
53	D-CONTC/31057/2025 CONTC/3672/2025	HARIHAR SWAIN VS PRANAB KUMAR NAYAK,ADDL. CHIEF ENGNR., EASTERN CIRCLE II,JAJPUR	CHANDAN KUMAR SAHOO VS	// 0
54	D-CONTC/26616/2025 CONTC/3673/2025	CHANDRA SEKHAR MOHANTY VS CHUDAMANI SETH,DIRECTOR OF ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0
55	D-CONTC/28163/2025 CONTC/3674/2025	DR.SARAT KUMAR PANIGRAHI VS ASWATHY.S,COMMNR.-CUM-SECY., HEALTH AND F.W DEPT., ODISHA	ADV. VS	// 0
56	D-CONTC/30051/2025 CONTC/3675/2025	ARJUNI SAHU VS PRASANNA KUMAR SAMANTRAY,OAS	ASWINI KUMAR MOHANTY VS	// 0
57	D-CONTC/30396/2025	BIJAY KUMAR DASH	ADV.	//

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	CONTC/3676/2025	VS ASHWANI KUMAR,M.D AND C.E.O,UCO BANK,KOLKATA	VS	() //
58	D-CONTC/30626/2025 CONTC/3677/2025	KABI PRASAD SAMANTARAY VS GANGADHAR NAYAK,OAS (S.S.)	ADV. VS	// () //
59	D-CONTC/30627/2025 CONTC/3678/2025	PRADEEP KUMAR MOHANTY VS GANGADHAR NAYAK,OAS (S.S.)	ADV. VS	// () //
60	D-CONTC/31059/2025 CONTC/3679/2025	JAGADISH KUMAR SAHU VS BHUPENDRA SINGH POONIA,PRINCIPAL SECY.,SKILL DEVELOPMENT AND TECHNICAL EDUCATION,ODISHA	ADV. VS	// () //
61	D-CONTC/31060/2025 CONTC/3680/2025	BHABAGRAHI MOHAPATRA VS SALINI PANDIT,COMMNR.-CUM-SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// () //
62	D-CONTC/31067/2025 CONTC/3681/2025	BASANTI PANDA VS SATYABRATA BEHERA, ENGNR IN CHIEF, PUBLIC WORKS DEPT., ODISHA	ADV VS	// () //
63	D-CONTC/31112/2025 CONTC/3682/2025	GAURANG CHANDRA CHANDA VS SHREE N.B.S. RAJPUT,IAS	ADV. VS	// () //
64	D-CONTC/31115/2025 CONTC/3683/2025	JATINDRA RATH VS N.B.S. RAJPUT,IAS	ADV. VS	// () //
65	D-CRLA/23377/2025 CRLA/910/2025	SUNARAM MAHANTA VS STATE OF ODISHA(VIG.)	ALOK KUMAR DAS VS	BALASORE VIGILANCE /44 /2013 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000010/2013
66	D-CRLA/23390/2025 CRLA/911/2025	SUNIL SAGAR VS STATE OF ODISHA	NIRANJAN BEHERA VS	BOLANGIR TOWN /662 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/000043/2024
67	D-CRLMC/23301/2025 CRLMC/2974/2025	SHABANA PERWIN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	Bamapada (Industrial Area) /79 /2012 C.J.M.,BALASORE(Baleshwar) ST/000026/2013
68	D-CRLMC/23311/2025 CRLMC/2975/2025	ASARUDEEN N VS	SANGRAM KESHARI ROUT VS	PADWA /38 /2022 SPECIAL JUDGE,KORAPUT(Koraput)

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69	D-CRLMC/22179/2025 CRLMC/2976/2025	STATE OF ODISHA DIBAKARA SAGRIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TR/0000043/2022 BANGOMUNDA /64 /2002 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA GR/0000219/2002
70	D-CRLMC/23326/2025 CRLMC/2977/2025	DILLIP KUMAR SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	SURADA /87 /2003 A.D.J.,BHANJANAGAR(Ganjam)
71	D-CRLMC/22616/2025 CRLMC/2978/2025	SURENDRA@SURENDRA KUMAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR ROUT VS	ST/0000139/2017 BALANGA /76 /2021 J.M.F.C.,NIMAPARA(Puri)
72	D-CRLMC/23333/2025 CRLMC/2979/2025	TAPAS KUMAR SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	GR/0000349/2021 MANCHESWAR P.S. /412 /2018 S.D.J.M.,BHUBANESWAR(Khordha)
73	D-CRLMC/22882/2025 CRLMC/2980/2025	PRAFULLA KUMAR DALAI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	CT/0003836/2018 / /0 J.M.F.C,CUTTACK(Cuttack)
74	D-CRLMC/22974/2025 CRLMC/2981/2025	MANISH KUMAR JENA BAPI@BISHNU MOHAN ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ICC/0000879/2018 SORO /126 /2012 ASST.SESSIONS JUDGE(STC),BALESWAR
75	D-CRLMC/23342/2025 CRLMC/2982/2025	MANDAKINI PRUSETH VS STATE OF ODISHA	SOURAV DAS VS	ST/0000005/2016 ORIENT /95 /2019 A.D.J.,JHARSUGUDA(Jharsuguda)
76	D-CRLMC/23212/2025 CRLMC/2983/2025	JIBAN MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CT/0000056/2023 JEYPORE MAHILA /136 /2024 SPECIAL JUDGE,JEYPORE(Koraput)
77	D-CRLMC/23367/2025 CRLMC/2984/2025	NRUSINGHA CHARAN NAIK VS STATE OF ODISHA	NALINI KANTA DASH VS	Spl/0000925/2024 / /0 S.D.J.M.,JAGATSinghapur(Jagatsinghapur)
78	D-CRLMC/23369/2025 CRLMC/2985/2025	DIPTIRANJAN SWAIN K.NAGESH @ KINUDU NAGESH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ICC/0000407/2015 / /0 SPECIAL JUDGE,JEYPORE(Koraput)
79	D-CRLMC/23224/2025 CRLMC/2986/2025	RAMESWAR BHUE VS STATE OF ODISHA	BASUDEV BARIK VS	TR/0000109/2021 BELPARA /216 /2018 SPECIAL JUDGE (POCSO), BALANGIR(Balangir)

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80	D-CRLMC/23381/2025 CRLMC/2987/2025	PRANATI NAIK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	SUNDARGARH TOWN /141 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000500/2025
81	D-CRLMC/23238/2025 CRLMC/2988/2025	GHANASHYAMA ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SOSO /17 /2025 J.M.F.C, HATADIHI(Kendujhar) GR/0000036/2025
82	D-CRLMC/23245/2025 CRLMC/2989/2025	PANCHANAN HOTA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /191 /2021 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000051/2021
83	D-CRLMC/23395/2025 CRLMC/2990/2025	SRIKANT KHANDUAL @ BABU @ SRIKANTA KHANDUAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /123 /2014 A.D.J.,ASKA(Ganjam) ST/0000164/2014
84	D-CRLMC/23264/2025 CRLMC/2991/2025	JYOTI PRAKASH JENA VS STATE OF ODISHA	KARUNAKAR GAYA VS	MAHILA P.S.(BBSR) /35 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR CT/0000123/2024
85	D-CRLMC/23283/2025 CRLMC/2992/2025	JITU@JITENDRA KUMAR NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHHENDIPADA /143 /2025 J.M.F.C.,CHHENDIPADA(Anugul) GR/0000354/2025
86	D-CRLMC/23293/2025 CRLMC/2993/2025	RAJESH KUMAR PAL@RAJA VS STATE OF ODISHA	BISWABHUSAN DAS VS	NAUGAON /89 /2015 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000029/2020
87	D-CRLMC/23403/2025 CRLMC/2994/2025	DUSMANTA KUMAR BAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	BADACHANA /118 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000758/2025
88	D-CRLMC/23544/2025 CRLMC/2995/2025	DEEPAK KUMAR BEHURA VS STATE OF ODISHA	BHARAT JALLI VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000509/2008
89	D-CRLMC/23416/2025 CRLMC/2996/2025	DIPUNA @ DAMBARUDHAR @ DAMBARU SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIALI /450 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000420/2024
90	D-CRLMC/23419/2025 CRLMC/2997/2025	JUDHISTIRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /142 /2011 A.D.J.,KHALLIKOTE(Ganjam) ST/0000012/2018
91	D-CRLMC/23443/2025	JHINU MANDI	SUBRAT KUMAR SAHU	MACHHKUND /78 /2020

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	CRLMC/2998/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000048/2020
92	D-CRLMC/23450/2025 CRLMC/2999/2025	PANCHANAN KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	S.P.(CID-CRL),CUTTACK /7 /2016 ASST.SESSION JUDGE,BOUDH(Baudh) ST/0000057/2016
93	D-CRLMC/23457/2025 CRLMC/3000/2025	SURU @ SUDARSHAN PALAI VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	HIRAKUD /58 /2016 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000634/2016
94	D-CRLMC/23458/2025 CRLMC/3001/2025	ARATI MEHER VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MALGODOWN /169 /2019 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001423/2019
95	D-CRLMC/23328/2025 CRLMC/3002/2025	UMESH MALLICK VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRIDI PS /173 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0001044/2025
96	D-CRLMC/23570/2025 CRLMC/3003/2025	PADIA@PRADIP NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /331 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000558/2025
97	D-CRLMC/23480/2025 CRLMC/3004/2025	KRUPASINDHU PRADHAN @ BALIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /200 J.M.F.C.,JATNI(Khordha) GR/0000989/2025
98	D-CRLMC/23500/2025 CRLMC/3005/2025	PINTU GOCHHAYAT @ GOCHHAIT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	ANGUL TOWN /119 /2025 C.J.M.,ANGUL(Anugul) GR/0000242/2025
99	D-CRLMC/23501/2025 CRLMC/3006/2025	NIRANJAN BARIK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /106 /2020 S.D.J.M.,PURI(Puri) GR/0001651/2020
100	D-CRLMC/23504/2025 CRLMC/3007/2025	BHANJA GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BANTALA /252 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001184/2024
101	D-CRLMC/23505/2025 CRLMC/3008/2025	BHASKAR BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /58 /2010 J.M.F.C.,PURI(Puri) GR/0001486/2010
102	D-CRLMC/23543/2025 CRLMC/3009/2025	RANJANA @ RANJAN KUMAR NAHAKA VS	LALATENDU SAMANTARAY VS	KODALA /330 /2025 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Gar)

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103	D-CRLMP/22753/2025 CRLMP/1001/2025	STATE OF ODISHA CHITARANJAN MALLICK VS	AKSHAYA KUMAR SUBUDHI VS	MIS.CASE/0000013/2025 //0 ()
104	D-CRLMP/23401/2025 CRLMP/1002/2025	STATE OF ODISHA RAGHAB SIYA VS	JYOTIRMAYA SAHOO VS	// //0 ()
105	D-CRLMP/23344/2025 CRLMP/1003/2025	STATE OF ODISHA BUDHEI MOHANTY VS	BISWAJIT TRIPATHY VS	// DERABIS /51 /2025 ()
106	D-CRLMP/23079/2025 CRLMP/1004/2025	STATE OF ODISHA ADITYA KUMAR DAS VS	SURYAKANTA DASMOHAPATRA VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000217/2021
107	D-CRLMP/23365/2025 CRLMP/1005/2025	RANJITA BISWAL PEDDINA KONDALA RAO VS	SATRUGHNA DASH (A) VS	// GRAM NYAYADHIKARI, KASHINAGAR ICC/0000003/2021
108	D-CRLREV/14839/2025 CRLREV/471/2025	STATE OF ODISHA BIKRAM KHATUA VS	RABINDRA NATH PRUSTY VS	//0 3RD A.D.J., BHUBANESWAR(Khordha) CRA/0000017/2022
109	D-CRLREV/18612/2025 CRLREV/472/2025	SAMITA SWAIN SIPU@NIHARKANTI OJHA VS	PRABIR KUMAR RAY VS	BADACHANA /126 /2012 A.D.J.,JJPUR(Jajapur) CRA/0000024/2019
110	D-CRLREV/20560/2025 CRLREV/473/2025	STATE OF ODISHA PARAMANANDA BAL VS	JAJATI KESHARI KHUNTIA VS	SEMILLIGUDA /110 /2022 NAYADHIKARI GRAMYA NAYALAYA, ICC/0000001/2024
111	D-CRLREV/22454/2025 CRLREV/474/2025	STATE OF ODISHA SASMITA BEHERA VS	RANJIT MOHANTY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000030/2020
112	D-CRLREV/22707/2025 CRLREV/475/2025	TAPASWINI BEHERA UJJWAL CHANDRA KAR@UJJAWL CHANDRA KAR VS	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /129 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000340/2024
113	D-CRLREV/23222/2025 CRLREV/476/2025	STATE OF ODISHA BHANJA KISHORE SETHY@BHANJALI VS	ASHOK KUMAR SAHOO VS	TIRTOL /112 /2023 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000047/2024
		STATE OF ODISHA		

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114	D-EXP/29901/2025 EXP/15/2025	LOKANATH PATRA VS DISTRICT INSPECTOR OF SCHOOLS,PATTAMUNDI,KENDRAPARA	ASISH KUMAR RAY VS	// () //
115	D-MACA/28180/2025 MACA/898/2025	SANTOSH CHHATAR VS RAM CHANDRA KANHAR	JAGABANDHU SAHU VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000061/2021
116	D-MATA/30929/2025 MATA/288/2025	PRAMOD KUMAR SAHOO VS SASMITA SAHOO	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000025/2024
117	D-MATA/30996/2025 MATA/289/2025	JOGAMAYA MISHRA@TRIPATHY VS ASHOK KUMAR TRIPATHY	BISHNU PRASAD PRADHAN VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000906/2022
118	D-MATA/31036/2025 MATA/290/2025	SOUMYA BHUSAN BAG YADAV @ SOUMYA BHUSAN BAG JADAV VS SABITA GOPAL	DILIP KUMAR MISRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000037/2023
119	D-MATA/31013/2025 MATA/291/2025	SANDHYARANI SAHOO VS GURU CHARAN SAHOO	SIBA SANKAR SAMANTARAY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000081/2018
120	D-RPFAM/30169/2025 RPFAM/209/2025	RAJIB PATNAIK @ RAJIB KUMAR PATTNAIK VS RUPASHREE PATTNAIK @ JENA	NIRMAL KISHORE RATH VS	// JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000008/2023
121	D-RSA/30435/2025 RSA/390/2025	SASMITA MOHANTY VS SABITRI DAS	SAIBRATA RATH VS	// A.D.J.,BHADRAK(Bhadrak) RFA/0000091/2014
122	D-RSA/30232/2025 RSA/391/2025	BIMAL KISHORE KUANR BABU VS SURYA KANTA KUANR BABU	SUBHENDU KAR VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000035/2023
123	D-TRP(C)/31104/2025 TRP(C)/252/2025	JYOTSHNA RANI SHEET @ SETHI VS MANAS RANJAN SETHI	KULDEEP MOHANTY VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000105/2025
124	D-TRP(C)/31110/2025 TRP(C)/253/2025	PALLABI MAHANTA VS DINESH KUMAR MAHANTA	DIBYARANJAN BEHERA VS	// CIVIL JUDGE (SD),BONAI(Sundargarh) Mat/0000002/2025
125	D-WA/30948/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//

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	WA/1349/2025	VS	VS	0
		SABITRI MOHANTY		//
126	D-WA/29486/2025	STATE OF ODISHA	JAYANTA KUMAR BAL,A.G.A	//
	WA/1350/2025	VS	VS	0
		RABINDRA NATH BALIARSINGH		//
127	D-WA/29146/2025	ANIL KUMAR SAHOO	SAMEER KUMAR DAS	//
	WA/1351/2025	VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD. (TPCODL),BBSR		//
128	D-WA/30950/2025	STATE OF ODISHA	SUBHA BIKASH PANDA,A.G.A	//
	WA/1352/2025	VS	VS	0
		DR. RAJENDRA NARAYAN SAHU		//
129	D-WA/31072/2025	STATE OF ODISHA	PRABIR KUMAR RAY,A.G.A	//
	WA/1353/2025	VS	VS	0
		PRAKASH KUMAR GHADEI		//
130	D-WA/17849/2025	BISWA RANJAN MOHANTY	RAJKISHORE SWAIN	//
	WA/1354/2025	VS	VS	0
		ADDITIONAL COMMISSIONER CONSOLIDATION AND SETTLEMENT , BOARD OF REVENUE , CUTTACK		//
131	D-WA/23712/2025	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	NIROD KUMAR SAHU	//
	WA/1355/2025	VS	VS	0
		PADMANAV DASH		//
132	D-WA/30693/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//
	WA/1356/2025	VS	VS	0
		ANJANA CHAND		//
133	D-WA/31017/2025	DR. PRASANTA KUMAR MOHANTY	JANMEJAYA KATIKIA	//
	WA/1357/2025	VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/30557/2025	RABINDRANATH NAIK	LALITENDU BHUYAN	//
	WP(C)/21700/2025	VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/30990/2025	SUSANTA KUMAR SENAPATI	SUDHIR KUMAR MALLICK	//
	WP(C)/21701/2025	VS	VS	0
		SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK		//
136	D-WP(C)/31024/2025	SARATHI BISWAS	ASHOK KUMAR BEHERA (3)	//
	WP(C)/21702/2025	VS	VS	0

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137	D-WP(C)/31012/2025 WP(C)/21703/2025	STATE OF ODISHA PRANATI BARIK VS TAHASILDAR, MAHAKALAPADA	PRAFULLA CHANDRA ACHARYA VS	// // 0 //
138	D-WP(C)/28149/2025 WP(C)/21704/2025	BANAMALI JENA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
139	D-WP(C)/31015/2025 WP(C)/21705/2025	NIRANJAN PATRA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //
140	D-WP(C)/31022/2025 WP(C)/21706/2025	SAROJA KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
141	D-WP(C)/28237/2025 WP(C)/21707/2025	SUPRITI MOHANTY VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	// 0 //
142	D-WP(C)/30459/2025 WP(C)/21708/2025	SUSHAMARANI SAMANTRAY VS STATE OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //
143	D-WP(C)/31025/2025 WP(C)/21709/2025	KANCHANPRIYA DEY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
144	D-WP(C)/31052/2025 WP(C)/21710/2025	BISHNU CHARAN BEHERA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
145	D-WP(C)/30922/2025 WP(C)/21711/2025	DEBENDRA PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
146	D-WP(C)/30550/2025 WP(C)/21712/2025	DINABANDHU BISOI VS SUPERINTENDENT, CGST, KORAPUT	DEBRAT SETHY VS	// 0 //
147	D-WP(C)/30495/2025 WP(C)/21713/2025	TIKINA DEHURI VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //

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148	D-WP(C)/30140/2025 WP(C)/21714/2025	DR.BINAY KUMAR MALIK VS STATE OF ODISHA	SANJIB KHANDAYAT RAY VS	// 0 //
149	D-WP(C)/30190/2025 WP(C)/21715/2025	M/S. RAMKISHAN, ROURKELA VS COMMISSIONER, CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
150	D-WP(C)/30647/2025 WP(C)/21716/2025	PRAFULLA KUMAR SAHOO VS CHIEF ADMINISTRATOR SHREE JAGANNATH TEMPLE, PURI	NARAYAN PRASAD PARIJA VS	// 0 //
151	D-WP(C)/30923/2025 WP(C)/21717/2025	MOHAMMAD SHANAWAZ VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
152	D-WP(C)/19542/2025 WP(C)/21718/2025	ABHIJEET FERROTECH LIMITED VS RESERVE BANK OF INDIA	SIDHARTH SHANKAR PADHY VS	// 0 //
153	D-WP(C)/30759/2025 WP(C)/21719/2025	Er. DEBASHISHA HOTA VS UNION OF INDIA	VS	// 0 //
154	D-WP(C)/30933/2025 WP(C)/21720/2025	SPRINGVILLE GREENS LLP, KHORDHA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
155	D-WP(C)/30848/2025 WP(C)/21721/2025	SUKANTA KUMAR PANDA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
156	D-WP(C)/30909/2025 WP(C)/21722/2025	SOUBHAGYA SAHU VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS	// 0 //
157	D-WP(C)/30515/2025 WP(C)/21723/2025	SUKADEV ROUT VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
158	D-WP(C)/30913/2025 WP(C)/21724/2025	DIBYASINGH BISWAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
159	D-WP(C)/30248/2025	DHIRAMANI MALLICK	SRIKANTA KUMAR NATH	//

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	WP(C)/21725/2025	VS THE STATE OF ODISHA	VS	0 //
160	D-WP(C)/30859/2025 WP(C)/21726/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
161	D-WP(C)/30979/2025 WP(C)/21727/2025	RITUPARNA SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
162	D-WP(C)/30934/2025 WP(C)/21728/2025	SRUSTIDHAR PANDA VS ASST. COMMISSIONER CGST AND CENTRAL EXCISE, BALASORE	MADHAB LAL AGARWAL VS	// 0 //
163	D-WP(C)/30924/2025 WP(C)/21729/2025	RAJESH KUMAR DAS VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
164	D-WP(C)/30946/2025 WP(C)/21730/2025	M/S. SHREE TRADERS, BBSR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0 //
165	D-WP(C)/28152/2025 WP(C)/21731/2025	TANKADHAR MEHER VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //
166	D-WP(C)/30716/2025 WP(C)/21732/2025	JYOTSHNA RANI MALLICK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
167	D-WP(C)/30954/2025 WP(C)/21733/2025	SRIMANTA KUMAR SARAF VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
168	D-WP(C)/28567/2025 WP(C)/21734/2025	PRAVATI MALLICK VS SUB COLLECTOR, KENDRAPADA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
169	D-WP(C)/30971/2025 WP(C)/21735/2025	MIR JABIR VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// 0 //
170	D-WP(C)/30935/2025 WP(C)/21736/2025	PADMABATI @ MUNIA SAHOO VS	GIRIJA PRASAD DUTTA VS	// 0

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171	D-WP(C)/30351/2025 WP(C)/21737/2025	RAJ KUMARI JAIN M/S NILACHAL STORE, CUTTACK VS THE STATE TAX OFFICER, CT AND GST CUTTACK I	RABINDRANATH PAL VS	// // 0 //
172	D-WP(C)/30786/2025 WP(C)/21738/2025	RAMAKANTA CHOUDHURY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
173	D-WP(C)/31053/2025 WP(C)/21739/2025	SANATANA RANA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
174	D-WP(C)/30681/2025 WP(C)/21740/2025	SATYABRATA MISHRA VS THE STATE OF ODISHA	SHILPI SIDDHANT MOHAPATRA VS	// 0 //
175	D-WP(C)/31002/2025 WP(C)/21741/2025	BIJAYA KUMAR SAMANTARAY VS SECY, PANCHAYAT RAJ DEPT., ODISHA	SHIB SHANKAR MOHANTY VS	// 0 //
176	D-WP(C)/28881/2025 WP(C)/21742/2025	DURYODHAN NAIK VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
177	D-WP(C)/27992/2025 WP(C)/21743/2025	RAMA CHANDRA PATTNAYAK VS THE ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, GANJAM	SUNKURU SUDHAKAR RAO VS	// 0 //
178	D-WP(C)/31042/2025 WP(C)/21744/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
179	D-WP(C)/30309/2025 WP(C)/21745/2025	NITYANAND SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
180	D-WP(C)/30801/2025 WP(C)/21746/2025	HALADHAR PADHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
181	D-WP(C)/29908/2025 WP(C)/21747/2025	JAGABANDHU SAHOO VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //

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182	D-WP(C)/30915/2025 WP(C)/21748/2025	BAPUJI ROUT VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
183	D-WP(C)/31006/2025 WP(C)/21749/2025	SK. NAIMUDDIN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
184	D-WP(C)/30932/2025 WP(C)/21750/2025	THE MANAGING DIRECTOR ODISHA STATE HOUSING BOARD, KHURDA VS CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRUTUITY ACT CUM DIVISIONAL LABOUR COMMISSIONER, KHURDA	SOMANATH MISHRA VS	// 0 //
185	D-WP(C)/30956/2025 WP(C)/21751/2025	RANJIT KUMAR MOHARANA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
186	D-WP(C)/30789/2025 WP(C)/21752/2025	SURYAMANI RAJ VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
187	D-WP(C)/29907/2025 WP(C)/21753/2025	CHITTARANJAN DASH VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// 0 //
188	D-WP(C)/30271/2025 WP(C)/21754/2025	MAGUNI GARNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
189	D-WP(C)/30959/2025 WP(C)/21755/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// 0 //
190	D-WP(C)/30280/2025 WP(C)/21756/2025	BRAJA MOHAN PRADHAN VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
191	D-WP(C)/31077/2025 WP(C)/21757/2025	SAHASRANSHU BHUYAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
192	D-WP(C)/30567/2025 WP(C)/21758/2025	BYOMAKESH ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
193	D-WP(C)/30040/2025	JITENDRA RANA	SRINIVAS MOHANTY	//

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	WP(C)/21759/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31043/2025 WP(C)/21760/2025	SANTOSH KUMAR PATNAIK VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// 0 //
195	D-WP(C)/31062/2025 WP(C)/21761/2025	GANESWAR SETHI VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
196	D-WP(C)/30981/2025 WP(C)/21762/2025	SUSHANTA KUMAR DASH VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
197	D-WP(C)/31107/2025 WP(C)/21763/2025	THE SECY OF DREAM CENTER EDUCATIONAL HOSTELS, CUTTACK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
198	D-WP(C)/30984/2025 WP(C)/21764/2025	MIR JABIR VS STATE OF ODISHA	CHINMAYI TRIPATHY VS	// 0 //
199	D-WP(C)/30997/2025 WP(C)/21765/2025	BIJAYANANDA ROUT VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
200	D-WP(C)/30993/2025 WP(C)/21766/2025	NAMA SINGH VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
201	D-WP(C)/31007/2025 WP(C)/21767/2025	SWAGATIKA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/30023/2025 WP(C)/21768/2025	SUBASH CHANDRA RANA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
203	D-WP(C)/31019/2025 WP(C)/21769/2025	GITANJALI SAHU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
204	D-WP(C)/30494/2025 WP(C)/21770/2025	MANAS RANJAN SENAPATI VS	DR. BINODA KUMAR MISHRA VS	// 0

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205	D-WP(C)/31076/2025 WP(C)/21771/2025	STATE OF ODISHA BHASKAR CHANDRA MAHARATHA VS EAST COAST RAILWAYS, KHURDA	GOPINATH MISHRA VS	// // 0 //
206	D-WP(C)/31123/2025 WP(C)/21772/2025	SUSHILA AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
207	D-WP(C)/31035/2025 WP(C)/21773/2025	DILLIP KUMAR PATEL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
208	D-WP(C)/31063/2025 WP(C)/21774/2025	RABINDRA ENTERPRISE, BBSR VS ODISHA STATE COOPERATIVE MILK PRODUCER FEDERATION LTD., BBSR	ATMAJIT MANMITH DAS VS	// 0 //
209	D-WP(C)/31080/2025 WP(C)/21775/2025	NAMITA MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
210	D-WP(C)/27036/2025 WP(C)/21776/2025	RAJKISHORE DAS VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
211	D-WP(C)/31098/2025 WP(C)/21777/2025	SAROJ KUMAR PRADHAN VS CENTRAL BANK OF INDIA, CUTTACK	SIDHARTHA MISHRA VS	// 0 //
212	D-WP(C)/31114/2025 WP(C)/21778/2025	LAXMAN BISAN MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
213	D-WP(C)/31144/2025 WP(C)/21779/2025	SUVASHREE PATNAIK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
214	D-WP(C)/31087/2025 WP(C)/21780/2025	ANJANA XESS VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
215	D-WP(C)/31103/2025 WP(C)/21781/2025	BANI RAY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //

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216	D-WP(C)/31091/2025 WP(C)/21782/2025	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	D-WP(C)/31118/2025 WP(C)/21783/2025	MAA MANGALA INDUSTRIES PVT. LTD., KEONJHAR VS TATA POWER NORTH ODISHA, DISTRIBUTION LTD. (TPNODL), BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
218	D-WP(C)/31127/2025 WP(C)/21784/2025	SARBESWAR BEHERA VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
219	D-WP(C)/31128/2025 WP(C)/21785/2025	KARTIKA CHARAN SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
220	D-WP(C)/31106/2025 WP(C)/21786/2025	BHABANI SINHARI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
221	D-WP(C)/31120/2025 WP(C)/21787/2025	SURESH KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
222	D-WP(C)/31149/2025 WP(C)/21788/2025	PRABHATI NAIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
223	D-WP(C)/30844/2025 WP(C)/21789/2025	DEBADATTA NAYAK VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE, KEONJHAR CIRCLE	UPASANA BAL VS	// 0 //
224	D-WP(C)/31113/2025 WP(C)/21790/2025	M/S JSW STEEL LIMITED MUMBAI VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
225	D-WP(C)/31125/2025 WP(C)/21791/2025	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
226	D-WP(C)/31089/2025 WP(C)/21792/2025	MANOJ KUMAR PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
227	D-WP(C)/31150/2025	RUKMANI SETH	KRISHNA CHANDRA SAHU	//

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	WP(C)/21793/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/26703/2025 WP(C)/21794/2025	GYANA RANJAN MOHARATHA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
229	D-WP(C)/31085/2025 WP(C)/21795/2025	RAGHUNATH BISOI VS THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //
230	D-WP(C)/31005/2025 WP(C)/21796/2025	DIBAKAR SAHOO VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// 0 //
231	D-WP(C)/31139/2025 WP(C)/21797/2025	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //
232	D-WP(C)/31023/2025 WP(C)/21798/2025	SAROJA KUMAR DASH VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
233	D-WP(C)/31065/2025 WP(C)/21799/2025	DULHAN SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
234	D-WP(C)/31082/2025 WP(C)/21800/2025	KAINTA SAMAL VS THE ARBITRATOR UNDER NH ACT, 1956-CUM-DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	RABINDRA NATH DEBATA VS	// 0 //
235	D-WP(C)/31145/2025 WP(C)/21801/2025	M/S SARATHI INFRASTRUCTURE AND DEVELOPERS, GANJAM VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
236	D-WP(C)/31124/2025 WP(C)/21802/2025	JYOTSHNAMAYEE MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
237	D-WP(C)/31175/2025 WP(C)/21803/2025	NILIMA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
238	D-WP(C)/31164/2025 WP(C)/21804/2025	M/S BRAHMAPUTRA INFRASTRUCTURE LTD VS	SIDHANT DWIBEDI VS	// 0

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239	D-WP(C)/31101/2025 WP(C)/21805/2025	STATE OF ODISHA SARBESWAR BAGUDAI VS	SATYABRATA MOHANTY (1) VS	// // ()
240	D-WP(C)/31129/2025 WP(C)/21806/2025	STATE OF ODISHA KALPANA GIRI VS	SUSHANTA KUMAR MISHRA VS	// // ()
241	D-WP(C)/30512/2025 WP(C)/21807/2025	STATE OF ORISSA SAROJ KUMAR SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()
242	D-WP(C)/31095/2025 WP(C)/21808/2025	STATE OF ODISHA SUKANTA KUMAR BISWAL VS	ABINASH ROUTRAY VS	// // ()
243	D-WP(C)/29555/2025 WP(C)/21809/2025	STATE OF ODISHA BASANTA KUMAR PANDA VS	ANNADA PRASAD MOHANTY VS	// // ()
244	D-WP(C)/29559/2025 WP(C)/21810/2025	STATE OF ODISHA BASANTA KUMAR PANDA VS	ANNADA PRASAD MOHANTY VS	// // ()
245	D-WP(C)/31090/2025 WP(C)/21811/2025	STATE OF ODISHA SANGITARANI BEHERA VS	SITANSU MOHAN SINGH VS	// // ()
246	D-WP(C)/31218/2025 WP(C)/21812/2025	STATE OF ODISHA RT. REV VIOLET NAYAK VS	SUSHANTA KUMAR JOSHI VS	// // ()
247	D-WP(C)/31088/2025 WP(C)/21813/2025	STATE OF ODISHA TUNA BARIK VS	SITANSU MOHAN SINGH VS	// // ()
248	D-WP(C)/26146/2025 WP(C)/21814/2025	STATE OF ODISHA BASANTA JENA VS	DIBYARANJAN BEHERA VS	// // ()
249	D-WPCRL/23107/2025 WPCRL/112/2025	STATE OF ODISHA JYOSHNA NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /6 /2025 () //

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250	D-WPCRL/23539/2025 WPCRL/113/2025	BALABHADRA BEHERA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /377 /2025 () //
251	D-ABLAPL/19492/2025 ABLAPL/9189/2025	DULAL @ RAMAKANTA JENA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BHOGRAI /195 /2025 () //
252	D-ABLAPL/23452/2025 ABLAPL/9190/2025	RANJIT MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /191 /2025 () //
253	D-ABLAPL/23454/2025 ABLAPL/9191/2025	BIKASH PATRA @ BIKASH CHANDRA PATRA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /191 /2025 () //
254	D-ABLAPL/23186/2025 ABLAPL/9192/2025	ANISHA SUBUDHI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	SPECIAL CRIME UNIT /5 /2025 () //
255	D-ABLAPL/23456/2025 ABLAPL/9193/2025	PRABHAS DAS VS STATE OF ODISHA	RAMA CHANDRA JENA VS	SAHADEV KHUNTA /248 /2025 () //
256	D-ABLAPL/23233/2025 ABLAPL/9194/2025	JEEBAN MOHAN NAYAK @ JIBAN NAYAK VS STATE OF ODISHA	MANORANJAN MISHRA VS	MANGALA BAG /329 /2024 () //
257	D-ABLAPL/23289/2025 ABLAPL/9195/2025	NIKANTA BIHARI @ DON VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /322 /2024 () //
258	D-ABLAPL/23417/2025 ABLAPL/9196/2025	BHAGYADHAR @ KANHA MALIK VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	BHADRESWAR /92 /2023 () //
259	D-ABLAPL/23366/2025 ABLAPL/9197/2025	BIJAY PAL @ BIJU PAL VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	JALESWAR /296 /2025 () //
260	D-ABLAPL/23373/2025 ABLAPL/9198/2025	ABDUL ADIL KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /560 /2025 () //
261	D-ABLAPL/23375/2025	SANJEEV @ SANJIB RAO	ANKIT PRASAD	PATNAGARH /224 /2025

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	ABLAPL/9199/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/23441/2025 ABLAPL/9200/2025	SANJAY KUMAR MALLIK VS STATE OF ODISHA	CHANDRA SEKHAR PADHI VS	TIGIRIA /128 /2025 () //
263	D-ABLAPL/23420/2025 ABLAPL/9201/2025	GANESWAR RANA VS STATE OF ODISHA	DEEP KUMAR MOHANTY VS	SUKINDA /188 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000104/2025
264	D-ABLAPL/23379/2025 ABLAPL/9202/2025	SESHADEV KHATUA @ SATYABADI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /193 /2025 () //
265	D-ABLAPL/23442/2025 ABLAPL/9203/2025	SAROJ DAS VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	BALIAPAL /200 /2025 () //
266	D-ABLAPL/23383/2025 ABLAPL/9204/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	/ /0 J.M.F.C.,GONDIA(Dhenkanal) 2(A)CC/0000119/2025
267	D-ABLAPL/23463/2025 ABLAPL/9205/2025	ARUNA MAHAPATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /222 /2025 () //
268	D-ABLAPL/23468/2025 ABLAPL/9206/2025	AMZAD ALLI KHAN @ AMAZAD ALLI KHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	MAHILA P.S.(BBSR) /191 /2025 () //
269	D-ABLAPL/23425/2025 ABLAPL/9207/2025	BIDYADHAR GOCHHAYAT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALIMI /124 /2025 () //
270	D-ABLAPL/23421/2025 ABLAPL/9208/2025	SASMITA PATTNAIK @ DR SASMITA PATNAIK VS STATE OF ODISHA (EOW)	SANJIB KUMAR BHANJADEO VS	EOW,BHUBANESWAR /12 /2021 () //
271	D-ABLAPL/23472/2025 ABLAPL/9209/2025	HASAN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /98 /2025 () //
272	D-ABLAPL/23432/2025 ABLAPL/9210/2025	LAXMIDHAR PADHIARY VS	BHABANI SHANKAR RAYAGURU VS	BARAMBA /168 /2025 ()

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273	D-ABLAPL/23444/2025 ABLAPL/9211/2025	STATE OF ODISHA DEBENDRA NATH BEHERA VS STATE OF ODISHA	RAMAKANTA PANDA VS	// SAHADEV KHUNTA /247 /2025 () //
274	D-ABLAPL/23434/2025 ABLAPL/9212/2025	SARTHAK SOURAV MOHAPATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	MAHILA P.S.(BBSR) /209 /2025 () //
275	D-ABLAPL/23453/2025 ABLAPL/9213/2025	STATE OF ODISHA SANJAY KUMAR ROUT VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /444 /2025 () //
276	D-ABLAPL/23475/2025 ABLAPL/9214/2025	STATE OF ODISHA AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /543 /2025 () //
277	D-ABLAPL/23469/2025 ABLAPL/9215/2025	STATE OF ODISHA SANTOSH KUMAR BARAL @ MITU BARAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /172 /2025 () //
278	D-ABLAPL/23393/2025 ABLAPL/9216/2025	STATE OF ODISHA BIMAL KUMAR SAHU @ AADA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /464 /2024 () //
279	D-ABLAPL/23411/2025 ABLAPL/9217/2025	STATE OF ODISHA MAHENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /214 /2025 () //
280	D-ABLAPL/23481/2025 ABLAPL/9218/2025	STATE OF ODISHA SADASHIB GOUDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	KHALLIKOTE /634 /2025 () //
281	D-ABLAPL/23470/2025 ABLAPL/9219/2025	STATE OF ODISHA JAKIR SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /129 /2025 () //
282	D-ABLAPL/23414/2025 ABLAPL/9220/2025	STATE OF ODISHA ASHISH KUMAR RAJ VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /202 /2025 () //
283	D-ABLAPL/23418/2025 ABLAPL/9221/2025	STATE OF ODISHA K. KAMESWAR READY @ REDDY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	RAMBHA (KHALLIKOTE) /215 /2025 () //

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284	D-ABLAPL/23487/2025 ABLAPL/9222/2025	SHIBA RANJAN MALIK @ SIBA RANJAN MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	AGARAPADA /101 /2025 () //
285	D-ABLAPL/23422/2025 ABLAPL/9223/2025	SUDARSAN JENA VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	INFOCITY PS /322 /2025 () //
286	D-ABLAPL/23471/2025 ABLAPL/9224/2025	SAMIR KUMAR TAREI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// () //
287	D-ABLAPL/23428/2025 ABLAPL/9225/2025	PRATAP JENA VS STATE OF ODISHA	SNEHASISH BEHERA VS	//0 C.J.M.,CUTTACK(Cuttack) 2(B)CC/000006/2025
288	D-ABLAPL/23485/2025 ABLAPL/9226/2025	MUNTAJ KHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /169 /2025 () //
289	D-ABLAPL/23492/2025 ABLAPL/9227/2025	HASAN SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /100 /2025 () //
290	D-ABLAPL/23486/2025 ABLAPL/9228/2025	SATYAPRIYA RATASING VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NIRAKARPUR /172 /2025 () //
291	D-ABLAPL/23343/2025 ABLAPL/9229/2025	PRAVAT KUMAR SAHOO @ PRAVATA KUMAR SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /125 /2025 () //
292	D-ABLAPL/23497/2025 ABLAPL/9230/2025	HIMANSU BISWAL @ HIMANSHU SEKHAR BISWAL VS STATE OF ODISHA	AMIYA RANJAN SWAIN VS	SOSO /65 /2025 () //
293	D-ABLAPL/23490/2025 ABLAPL/9231/2025	SANDEEP KUMAR PATEL @ SANDIP PATEL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA /16 /2025 () //
294	D-ABLAPL/23277/2025 ABLAPL/9232/2025	SHAKTI JENA @ SARTHAK JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	ODAGAON /213 /2025 () //
295	D-ABLAPL/23495/2025	SADA NAYAK @ SADANANDA NAYAK @ SADANANDA BALIARSING	AMULYA RATNA PANDA	BAMUNIGAM /73 /2025

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	ABLAPL/9233/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/23382/2025 ABLAPL/9234/2025	SURESH KUMAR JETHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	TALCHER TOWN /820 /2024 () //
297	D-ABLAPL/23474/2025 ABLAPL/9235/2025	BIJAY JENA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /156 /2025 () //
298	D-ABLAPL/23499/2025 ABLAPL/9236/2025	GANESH CHANDRA NAIK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
299	D-ABLAPL/23502/2025 ABLAPL/9237/2025	SUBASH CHANDRA MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
300	D-ABLAPL/23526/2025 ABLAPL/9238/2025	SUBRAT NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	AUL /203 /2025 () //
301	D-ABLAPL/23528/2025 ABLAPL/9239/2025	SANJEEV @ SANJIB RAO VS STATE OF ODISHA	DIPAK KUMAR SETHY VS	PATNAGARH /222 /2025 () //
302	D-ABLAPL/23433/2025 ABLAPL/9240/2025	KABITA MANJARI RATH VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	MAHILA P.S.(BBSR) /209 /2025 () //
303	D-ABLAPL/22934/2025 ABLAPL/9241/2025	SURAJ PANDA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	/ /0 () //
304	D-ABLAPL/23503/2025 ABLAPL/9242/2025	SANJEEV @ SANJIB RAO VS STATE OF ODISHA	JAYANTA KUMAR PADHI VS	PATNAGARH /221 /2025 () //
305	D-ABLAPL/22957/2025 ABLAPL/9243/2025	DILLIP KUMAR BHOI VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	CHANDABALI /188 /2025 () //
306	D-ABLAPL/23506/2025 ABLAPL/9244/2025	SUNIL BASHAK @ SUNIL BASAK VS	BHARAT BHUSAN ROUSTRAY VS	BANARAPAL /347 /2025 ()

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307	D-ABLAPL/23330/2025 ABLAPL/9245/2025	STATE OF ODISHA PRADYUMNA KUMAR JENA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// LAXMISAGAR P.S. /391 /2025 ()
308	D-ABLAPL/23363/2025 ABLAPL/9246/2025	BISWAJIT NAYAK @ ANIL NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// BHARATPUR PS /334 /2025 ()
309	D-ABLAPL/23511/2025 ABLAPL/9247/2025	STATE OF ODISHA PINKU GHADEI VS STATE OF ODISHA	SATYA MOHAPATRA VS	// KUJANGA /166 /2025 ()
310	D-ABLAPL/22199/2025 ABLAPL/9248/2025	STATE OF ODISHA ANANTA MAJHI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// BALASORE SADAR /240 /2025 ()
311	D-ABLAPL/23586/2025 ABLAPL/9249/2025	STATE OF ODISHA MD. SALIM @ SALIM KHAN VS STATE OF ODISHA	ANITA SAHOO VS	// TITILAGARH /257 /2025 ()
312	D-ABLAPL/23522/2025 ABLAPL/9250/2025	STATE OF ODISHA SUNIL KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// SARANAKUL /151 /2025 ()
313	D-ABLAPL/22884/2025 ABLAPL/9251/2025	STATE OF ODISHA SIDDHANTA MAJHI @ KARTIKA MAJHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// ITAMATI /265 /2025 ()
314	D-ABLAPL/22958/2025 ABLAPL/9252/2025	STATE OF ODISHA AMARA MALIKA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	// BEGUNIAPADA /256 /2025 ()
315	D-ABLAPL/23358/2025 ABLAPL/9253/2025	STATE OF ODISHA ADARSH AGARWAL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// LAKHANPUR /140 /2025 ()
316	D-ABLAPL/23525/2025 ABLAPL/9254/2025	STATE OF ODISHA GOPABANDHU PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /190 ()
317	D-ABLAPL/23359/2025 ABLAPL/9255/2025	STATE OF ODISHA NANDKISHOR AGRAWAL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// LAKHANPUR /140 /2025 ()

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318	D-ABLAPL/23494/2025 ABLAPL/9256/2025	NANDKISHOR AGRAWAL VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	BELPAHAR /152 /2025 () //
319	D-ABLAPL/23589/2025 ABLAPL/9257/2025	RAMACHANDRA GHOSH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BHOGRAI /224 /2025 () //
320	D-ABLAPL/23596/2025 ABLAPL/9258/2025	KANHUA SAHOO @ SUSANT KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000066/2025
321	D-ABLAPL/23532/2025 ABLAPL/9259/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	//0 () //
322	D-ABLAPL/23558/2025 ABLAPL/9260/2025	MIRZA AAQUIB ALI BAIG @ SIKANDAR ALLI VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	JENAPUR /250 /2025 () //
323	D-ABLAPL/23560/2025 ABLAPL/9261/2025	NIRMAL ROUT VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL 2(A)CC/0000287/2025
324	D-ABLAPL/23561/2025 ABLAPL/9262/2025	BHABANI SANKAR PAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 () //
325	D-ABLAPL/22967/2025 ABLAPL/9263/2025	RAJANI PADHAN VS STATE OF ODISHA	RAJKISHORE SWAIN VS	JHARSUGUDA SADAR /257 /2025 () //